

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2324**

TO BE ANSWERED ON THE 9TH AUGUST, 2023/ SRAVANA 18, 1945 (SAKA)

VACANCIES IN CAPFs

2324. SHRI HARBHAJAN SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) total number of vacancies in CAPFs across all ranks;**
- (b) steps taken in the direction of filling up these vacancies and timeline for the same, if any;**
- (c) status of the proposal to give 100 days leave to CAPF personnel; and**
- (d) the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (b): Central Armed Police Forces (CAPFs-BSF, CRPF, ITBP, SSB & CISF) & Assam Rifles (AR) have reported a total of 84,866 vacancies in their ranks, as on 01.01.2023, against the sanctioned posts of 10,05,520. Recruitment is an ongoing process and as and when vacancies arise, requisite measures as per the provisions of the recruitment rules are taken to fill up the same. Government has launched a drive for filling up vacancies in the CAPFs & AR under Mission Recruitment. So far, 36,521 candidates have been appointed under Mission Recruitment from October, 2022 to July, 2023.

Further, the Government has taken *inter alia* the following steps to fill up the vacancies expeditiously in CAPFs & AR :-

(i) Yearly recruitment for the post of Constable (General Duty) for which a Memorandum of Understanding (MoU) has been signed with Staff Selection Commission (SSC).

(ii) For coordinating recruitment to General Duty posts in CAPFs & AR, a Nodal Force each for recruitment in the ranks of Constable (General Duty), Sub-Inspector (GD) and Assistant Commandant (General Duty) has been nominated on long term basis.

(iii) Directions issued to all Central Armed Police Forces and Assam Rifles to undertake recruitment against vacant posts in Non-General Duty cadres in a time-bound manner.

(iv) Timely conduct of meetings of Departmental Promotion Committees (DPCs) for filling promotion quota vacancies.

(v) Time taken in the Medical Examination has been reduced to expedite the recruitment process.

(vi) Cut off marks for short listing of candidates for Constable/GD has been lowered in order to get sufficient candidates (especially in categories where shortfalls have been observed).

(c) to (d) : The Government has made a provision for 75 days leave, which includes 60 days Earned Leave and 15 days Casual Leave, for CAPFs & AR

personnel deployed in the field while for other Government servants, there is a provision for 30 days Earned Leave and 08 days Casual Leave. It is a constant endeavor to facilitate that the CAPF/AR personnel spend 100 days in an year with their families to the extent possible.
